

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO: - 8548- JK (LD) of 2026

DATED:- 10 - 07 - 2026

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal/ any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

Dated: - 10.07.2026

No:-LAW-OIC/7/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No:- 8548- JK(LD) of 026 dated 10.07.2026

S. No	Case No.	Title of the case	Name OIC Proposed with Designation
1	CCPS 144/2026 in WPC 2639/2025	Mohammad Maqbool Ganaie	Er. Ajaz Ahmad Buttoo, Executive Engineer, PHE Baramulla
2	CCPS 161/2026 in WPC 2878/2024	Ghulam Ahmad Ganaie	Er. Rajesh Singh Executive Engineer, PHE Budgam
3	Civil Suit	Mehraj Din Shah Vs UT of J&K and Ors.	Er. Fayaz Ahmad Bhat Executive Engineer PHE RWS Division Ganderbal
4	Civil Suit	Syed Sabir Hussain Shah Vs UT of J&K and Ors.	Er. Mohd Amin, Executive Engineer, Hyd. Uri
5	CCPS 91/2025 in WPC 3175/2019	Irfan Ahmad Check & Ors. Vs UT of J&K	
6	Civil Suit	Syed Shujaat Hussain Vs UT of J&K and Ors.	
7	Court case	Mir Zaman Mangral	
8	OA No. 1300/2025	Mohd Maqbool Bhat Vs UT of J&K and Ors.	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Kupwara
9	O.A. No. _____/2026	Abdul Rehman Sofi v/s UT of J&K & Ors	Er. Mushtaq Ahmad Wani, Executive Engineer, PHE Sopore
10	O.A. No. _____/2026	Abdul Rashid Ganaie (Doom)	Er Ajaz Rafiq Executive Engineer, WWD Srinagar
11	O.A. No. _____/2026	Abdul Gani Lone v/s UT of J&K & Ors	Er. Ajaz Ahmad Buttoo, Executive Engineer, Handwara (Addl. Charge)
12	O.A. No. _____/2026	Ghulam Hassan Mir & Ors v/s UT of J&K & Ors	
13	O.A. No. _____/2026	Sukhdev Singh & Ors V/s UT of J&K and Ors	Er. Rajesh Singh Executive Engineer, PHE Budgam
14	O.A. No. _____/2026	Subi Begum V/s UT of J&K and Ors	Er. Ajaz Ahmad Buttoo, Executive Engineer, Handwara (Addl. Charge)
15	O.A. No. _____/2026	Ghulam Mohiuddin Malla/Ganie V/s UT of J&K and Ors	Er. Ajaz Ahmad Buttoo, Executive Engineer, PHE Baramulla
16	O.A. No. _____/2026	Junaid Sayed AntooV/s UT of J&K and Ors	Er. Ajaz Ahmad Buttoo, Executive Engineer, PHE Division, Handwara (Addl Charge)
17	WPC/165/2026 CM No:369/2026	UT of JK and others V/s Bashir Ahmad Bhat	Er. Muzamil Maqbool Rather Executive Engineer, WSMP, Soura
18	Arbitration Petition No:JK/21/S/KS	M/s Junaid Enterprises	

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19	WPC No:1198/2026	Shabir Ahmad Tantray S/o Gh Ahmad Tantray R/o Kanihama Distt Budgam & others v/s UT of JK and others	
20	Civil Appeal	Padshahi Begum (IInd) (Appeal Petition)	
21	Civil Suit	Tej Paul Singh	
22	Civil Suit	Gulzar Ahmad khan S/o Mohd Yousuf khan R/o Natipora sgr..Proprietor Gousia Steel Works (Ist)	
23	Civil Suit	Gulzar Ahmad khan S/o Mohd Yousuf khan R/o Natipora sgr.Proprietor Gousia Steel Works (2nd)	
24	Civil Suit	Gulzar Ahmad khan S/o Mohd Yousuf khan R/o Natipora sgr.Proprietor Gousia Steel Works (3rd)	
25	Civil Suit	Abdul Rashid Koul V/s state & others	
26	Court case	Bashir Ahmad Wani V/s Chief Engineer and others	
27	OA No:960/2025	Uzma Farooq V/s UT of Jammu and Kashmir	
28	OA No:229/2026	Mohammad Kamal Mir v/s UT of J&K and others	
29	Civi suit	Gh Qadir Wani V/s UT of J&K & ors	Er. Muzamil Maqbool Rather Executive Engineer, WSMP, Soura
30	Civi suit	Gulla Bhat V/s UT of J&K & ors	
31	Civi suit	Farooq Ahmad Khan & Mst Rehti v/s UT of J&K.	
32	Civi suit	Gh Qadir Wani V/s UT of J&K & ors	
33	Civi suit	Gulla Bhat V/s UT of J&K & ors	
34	Civi suit	Farooq Ahmad & Mst Rehti v/s UT of J&K.	
35	CCPS NO.246 of 2024 in WPC No. 1127 of 2023/	Mohd Sultan Teeli and others vs UT of J&K and ors	
36	CCPS No.243/2024 in WPC NO.3041/2022/	M/S Alamdar Electrical & Mechanical Engineering Works Srinagar vs UT of J&K and ors.	Er. Gowhar Nazir Qureshi Executive Engineer, PHE Mech. Division North Sopore
37	WPC No.779/2023	Royal Associates Sopore and Ors V/S U.T of J&K	
38	WPC 199/2024	M/S Asif Engg.works Baramullanand ors	

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39	CCPS NO.353/2021 In WPC NO.670/2020	Safeera Begum vs UT of J&K and ors.	
40	Civil Suit	M/S Falak Enterprises Janbazpora Baramulla V/S UT of J&K and ors.	
41	WPC NO 1154/2026	Union Territory of J&K V/S Sayedullah Lone and others	
42	Civil Suit	M/S Mehraj-u-din Batkaloo V/S UT of J&K and ors.	
43	OA NO 915/2023 CPNO.232 /2025 .	Mohd.Syedullah Lone & Ors V/S UT of J&K and ors	
44	OA NO 230/2024 CPNO 279. /2025	Gulam Mohd. Lone & Ors V/S UT of J&K and ors.	
45	T.A 1684/2021	Ab Rashid Hamal & Ors V/s state of J&K	
46	T.A 2434/2021	Ali Mohd Sofi& Ors V/s state of J&K	
47	T.A 142/2024	Sumeer Ahmad Mir and Another vs Ut of J&K and ors	
48	O.A NO.579/2024 & C.P NO72/2025	Rafiq Ahmad Solleh and Ors vs Ut of J&K and ors.	
49	O.A 354/2026	Mohd Arshid Masodi& Ors V/s state of J&K	Er. Afroz Ahmad Rather Executive Engineer, FBI Division Tangmarg
50	T.A 3157/2021	Hilal Ahmad Dar& Ors V/s state of J&K	
51	WPC No.2003/2022	Arize group of Engineers V/S UT of J&K & Ors.	
52	WPC No.2877/2023	Ghulam Jeelani Dar V/S UT of J&K & Ors.	
53	WPC No.1064/2021	Arif Ahmed Wani & Anr. V/S UT of J&K & Ors.	
54	Execution Petition	Ab.Gani Mir V/S	
55	Court case	Syed Mushtaq V/S UT of J&K & Ors.	Er.Wajahat Ahmad Lala Assistant Execution Engineer
56	Civil Suit	Ab. Gani Mir V/S UT of J&K & Ors.	
57	OA	Gh. Hassen Dar V/S State	
58	Court case	Hotel Signature V/S UT of J&K & Ors.	
59	Court case	Abdul Rashid Reshi V/S UT of J&K & Ors.	Er. Afroz Ahmad Rather
60	OA	Mohammad Ramzan Bhat V/S State	
61	Contempt	Muzamil and Ors vs Mr.Afrooz	



	No.CCP(S) No.198/2025	Ahmed Rather	Executive Engineer, FBI Division Tangmarg
62	Civil Suit (JKKG02000230 2019)	Shakeel Ahmad Bhat R/o Poniwah v/s UT of J&K & Ors	Er. Ishfaq Hamid Wani Executive Engineer, PHE Kulgam
63	Civil Suit (JKKG02000587 2021)	Ayaz Ahmad Khan R/o Karewa Kulgam v/s UT of J&K & Ors	
64	Civil Suit (JKKG02000231 2019)	Ayaz Ahmad Khan R/o Karewa Kulgam v/s UT of J&K & Ors	
65	Civil Suit (JKKG02000611 2021)	Mohd Amin Bhat R/o Modergam v/s UT of J&K & Ors	
66	Civil Suit (JKKG02000617 2021)	Gh Rasool Dar R/o Lirrow v/s UT of J&K & Ors	
67	Civil Suit (JKKG02000618 2021)	Bilal Ahmad Lone R/o Khudwani v/s UT of J&K & Ors	
68	Civil Suit (JKKG02000671 2021)	Tariq Ahmad Dar R/o Lirrow v/s UT of J&K & Ors	
69	Civil Suit (JKKG02000728 2021)	Mohd Rafiq Bhat (SHG) R/o Malpora Anantnag v/s UT of J&K & Ors	
70	Civil Suit (JKKG02000052 2022)	Rayees Ahmad Makroo R/o Chachimulla DH Pora v/s UT of J&K & Ors	
71	Civil Suit (JKKG02000054 2022)	Rayees Ahmad Makroo R/o Chachimulla DH Pora v/s UT of J&K & Ors	
72	Civil Suit (JKKG02000055 2022)	Rayees Ahmad Makroo R/o Chachimulla DH Pora v/s UT of J&K & Ors	
73	Civil Suit (JKKG020000 2022)	Mohd Yaqoob Itoo R/o Sunigam Kulgam v/s UT of J&K & Ors	
74	Civil Suit (JKKG02000053 2022)	Danish Mushtaq R/o DH Pora v/s UT of J&K & Ors	
75	Civil Suit (JKKG02000109 2023)	Mohd Rafiq Wani R/o Lirrow v/s UT of J&K & Ors	
76	Civil Suit	Ab Gani Padder R/o Mirhama v/s UT of J&K	
77	Civil Suit (JKKG02000522 2021)	Mohd Amin Bhat R/o Modergam v/s UT of J&K & Ors	Er. Ishfaq Hamid Wani Executive Engineer, PHE Kulgam
78	Civil Suit (JKKG02000490 2022)	Mohd Maqbool Dar R/o Lirrow v/s UT of J&K & Ors	
79	Civil Suit (JKKG02000576 2021)	Mohd Maqbool Dar R/o Lirrow v/s UT of J&K & Ors	

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80	Civil Suit (JKKG02000588 2021)	Shakeel Ahmad Bhat R/o Poniwah v/s UT of J&K & Ors
81	Civil Suit (JKKG02000102 2021)	Mohd Sultan Bhat R/o Chawalgam v/s UT of J&K & Ors
82	Civil Suit (JKKG02000819 2022)	Mohd Sultan Bhat R/o Chawalgam v/s UT of J&K & Ors
83	Civil Suit (JKKG02000305 2022)	Mohd Amin Wani R/o Asthal Kulgam v/s UT of J&K & Ors
84	Civil Suit (JKKG02000120 2022)	Mohd Maqbool Laway R/o Chawalgam v/s UT of J&K & Ors
85	Civil Suit (JKKG02000818 2022)	Mohd Sultan Bhat R/o Chawalgam v/s UT of J&K & Ors
86	Civil Suit (JKKG02000590 2021)	Mohd Hussain Rather R/o Chanser v/s UT of J&K & Ors
87	Civil Suit (JKKG02000232 2019)	Mohd Hussain Rather R/o Chanser v/s UT of J&K & Ors
88	Civil Suit (JKKG02000413 2024)	Ab Majeed Mir R/o Kanjikullah v/s UT of J&K & Ors
89	Court case	Mohd Yousuf Padder (ALM) R/o Okey Kulgam v/s UT of J&K & Ors
90	Civil Suit (JKKG02000605 2021)	Gh Mohd Dar R/o Lirrow v/s UT of J&K & Ors
91	Court case	Sajad Ahmad Khan R/o Munad v/s UT of J&K & Ors
92	Civil Suit (JKKG02000056 2022)	Rayees Ahmad Makroo R/o Chachimulla DH Pora v/s UT of J&K & Ors
93	Civil Suit (JKKG02000298 2024)	Ab Gaffar Khanday R/o Shiganpora v/s UT of J&K Ors
94	Court case	Mohd Jamal Bhat R/o Yarikah DH Pora v/s UT of J&K & Ors
95	Civil Suit (JKKG02000171 2018)	Mohd Jamal Bhat R/o Yarikah DH Pora v/s UT of J&K & Ors
96	Court case	Gh Mohd Parray R/o Shurat Kulgam v/s UT of J&K & Ors
97	Court case	Mohd Abdullah Gorsie R/o Yarikah DH Pora v/s UT of J&K & Ors
98	Civil Suit (JKKG02000421 2023)	Noor Mohd Khatana R/o KB Pora DH Pora v/s UT of J&K & Ors

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99	Civil Suit (JKKG02000144 2023)	Mubashirun-nisa R/o Pahlou v/s UT of J&K & Ors	
10 0	Civil Suit	Mohd Yousuf Malik v/s UT of J&K & Ors	
10 1	Court case	Mohd Maqbool Khanday & Ors R/o DK Marg v/s UT of J&K & Ors	Er. Ishfaq Hamid Wani Executive Engineer
10 2	Civil Suit (JKKG02000584 2017)	Ab Khaliq Hajam R/o Okey v/s UT of J&K & Ors	
10 3	Civil Suit (JKKG02000174 2022)	Mohd Amin Bhat R/o Modergam v/s UT of J&K & Ors	
10 4	Court case	Gh Mohidin Dar R/o Lirrow v/s UT of J&K & Ors	
10 5	Civil Suit (JKKG02000303 2024)	Shahzad Ahmad Wani R/o Redwani Bala v/s UT of J&K & Ors	
10 6	Civil Suit (JKKG02000282 021)	Gh Ahmad Peer R/o Prinhal v/s UT of J&K & Ors	
10 7	Court case	Showkat Ahmad Bhat R/o Khokerhama Kulgam v/s UT of J&K & Ors	
10 8	Court case	Mohd Shafi Shah R/o Dandward v/s of J&K & Ors	
10 9	WP©....2915/20 19	Gh Hassan Bhat v/s & Others	
11 0	WP(C)	Gh Mohd Kuchay & Ors R/o Kadder Kulgam V/s UT of J&K	
11 1	WP(C)...894/202 5	Bilal Ahmad Khan (NBCL land owner) R/o Humpathri v/s UT of J&K	
11 2	OWP No....2041/2017	Mohd Ashraf Malla R/o Turka Tachloo v/s Khalil Mohd Najar	
11 3	CFA No..../2024	Ab Gaffar Khanday R/o Shiganpora v/s UT of J&K Ors	
11 4	CFA No..../2025	Fayaz Ahmad Khanday R/o Shiganpora v/s UT of J&K & Ors	
11 5	OA No. 382/2022	Muzaffar Ahmad Khan (JE) R/o Gaziabad Anchidoora Anantnag v/s UT of J&K & Ors	
11 6	T.A No.8926/2020	Mst. Zeeba & Ors R/o Urnhall Anantnag	
11 7	OA No. 996/2023	Farooq Ahmad Bhat (JE) R/o Malangam Bandipora v/s UT of J&K & Ors	
11 8	T.A No. 5373/2021	Gh Mohd Dar (Retired ALM) R/o Ashmuji Kulgam v/s UT of J&K & Ors	

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11 9	WPC.2888/2024	Ab Qayoom Magray v/s UT of J&K & Ors	
12 0	WP(C)No. 794/2016	Riyaz Ahmad Bhat vs UT of J&K	Er Ajaz Rafiq Executive Engineer, WWD, Srinagar
12 1	CCPS No. 90/2022	Mohd Ramzan Dar and Ors V/s UT of J&K and Ors.	Er. Rajesh Singh Executive Engineer, PHE Budgam
12 2	CCPS No. 391/2020 in WPC No. 1973/2020	Mohd Shafi Khan and Anr V/s UT of J&K	
12 3	WPC No. 972/2025	Tadabur Aziz V/s UT of J&K and Others	
12 4	WPC No. 874/2024	Vikas Younis Bhat V/s UT of J&K and others	
12 5	WPC No. 2791/2024	Mohd Ramzan Khan V/s UT of J&K	
12 6	WPC No. 3189/2023	Javeed Ahmad Najar V/s UT of J&K and others	Er. Rajesh Singh Executive Engineer, PHE Budgam
12 7	CM No. 7079/2025 WPC No. 1813/2022	Mohd Iqbal Nazki V/s UT of J&K	
12 8	WPC No. 519/2023	M/S D.N Traders V/s UT of J&K	
12 9	WPC No. 722/2024	Qazi Mubeen and others V/s UT of J&K	
13 0	WPC No. 715/2024	Najeeb ul Aziz Trambo V/s UT of J&K	
13 1	OWP No. 1429/2015	Ali Mohd Bhat V/s UT of J&K	
13 2	WPC No. 1897/2022	Tadabur Aziz V/s UT of J&K and Others	
13 3	WPC No. 2481/2024	Mohd Sadiq Lone V/s UT of J&K and Others	
13 4	WPC No. 1990/2024	Abdul Rashid Dar and Anr V/s UT of J&K and others	
13 5	O.A No. 831/2024	Najeeb ul Aziz Tramboo V/s UT of J&K	
13 6	O.A No. 1238/2020	Bilal Ahmad Shah V/s UT of J&K	
13 7	O.A No. 292/2025	Ghulam Mohd Malla V/s UT of J&K	
13 8	O.A No. 703/2025	Ghulam Hassan Bhat and Others V/s UT of J&K	
13 9	OA NO.256/2025	Ab Gani Sheikh & others VS UT of J&K and others	
14 0	M.A No. 472/2025 in T.A. No. 7727/2020	Tahira Akhtar V/s D/O Public Health Engineering UT of J&K	
14 1	M.A No. 698/2024 in O.A. No.	Nazir Ahmad Wani and Ors. V/s UT of J&K and Ors.	